

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DEBI FABTECH PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	DEBI FABTECH PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18/12/2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC-KOLKATA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U17120WB2008PTC131352
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	96/3, S.C.M ROAD, SUVOTALA, BAIDYABATI, PIN CODE: 712222 WEST BENGAL
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21/10/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	21/10/2019 (22/11/2019) *
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: ANIMESH MUKHOPADHYAY Address: SYNDICON ENCLAVE, FLAT 2B, 25/1A/1 NAKTALA ROAD KOLKATA 700047 Email: animesh_fca@yahoo.co.in Mobile No: 9830107220 Regn No: IBBI/IPA-001/IP-P00124/2017-18/10266
9.	LAST DATE FOR SUBMISSION OF CLAIMS	22/12/2019

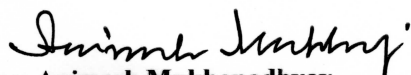
Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench had ordered the commencement of liquidation of the **DEBI FABTECH PRIVATE LIMITED** on 21/10/2019.

*The Order of Liquidation of the Hon'ble NCLT, Kolkata pronounced on Oct 21, 2019 was subject to the order of the Hon'ble NCLAT in regard to appeal vide Company Appeal (AT) (Insolvency) No 672 of 2019 filed by the Directors of the Corporate Debtor, which now stands dismissed vide Hon'ble NCLAT's order dated 22.11.2019. Hence effective liquidation commencement date stands as 22/11/2019.

The stakeholders of **DEBI FABTECH PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22/12/2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name: **Animesh Mukhopadhyay**
Regn No. **IBBI/IPA-001/IP-P00124/2017-18/10266**
Liquidator of Debi Fabtech Private Limited

Place: Kolkata
Date : 25/11/2019

ANIMESH MUKHOPADHYAY
Insolvency Professional
Regn. No.: IBBI/IPA-001/IP-P00124/2017-2018/10266